

O.M. No. 2/1/87-PIC-I, dated 16th April, 1987, a copy of which is given in Statement-II [Placed in Library See No LT-4640/87]

Cell to Monitor early settlement of pensions claims

2638. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether any machinery or cell has been set up in the Ministry of Personnel to monitor the progress made by the various Ministries in settling the final pension claims;

(b) if so, details thereof;

(c) if not, how it is proposed to ensure expeditious implementation of Government orders relating to Fourth Pay Commission awards;

(d) whether the Ministry of Health and the Directorate-General Health Services have not so far taken up pension revision of their officers; and

(e) if so, the number of cases pending and action proposed to get all the pension cases settled quickly?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) to (c). Department of Pension & Pensioners' Welfare generally oversees the progress made in setting final pension cases by Ministries/Departments who administer pensions. With effect from 1.4.87 heads of Departments/Offices have been made accountable for ensuring that retiring employees are issued Pension Payment Orders on the date of retirement. Orders issued in implementation of Government decisions on the recommendations of the Fourth Central Pay Commission relating to pensions have been further followed up by directions to all Ministries/Offices and pension disbursing authorities that the

revised pensions should be brought into force latest by 31st July, 1987.

(d) and (e). As per the information obtained from the Ministry of Health, orders for revision of pension have already been issued by that Ministry in over 60% of cases. Action has been initiated by that Ministry to complete remaining cases expeditiously.

Duty drawback rate schedule for various export items

2639 SHRI H.B. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether Government have announced recently the drawback rate schedule for various export items after critically reviewing the data furnished by trade and collected from various other sources and also taking into account the changes incorporated in the Budget; and

(b) if so, the details of the rate schedule thus announced?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B K GADHVI): (a) and (b) The revised duty drawback schedule was notified on the 30th May, 1987. The details of revised rates on exports effective from 1.6.87 are incorporated in Public Notice No. 9/87 dated the 30th May, 1987 issued by Ministry of Finance, Department of Revenue. Copies of the Public Notice are available for reference in the Parliament Library.

Cess collection for Beedi Workers Welfare Fund

2640. SHRI SYED MASUDAL HOSSAIN: Will the Minister of FINANCE be pleased to state:

(a) the amount of cess collected for Beedi Workers Welfare Fund in different States during the last three years, State-wise and year-wise details thereof; and

(b) the details of expenditure incurred out of the fund on the various welfare scheme for beedi workers in those States during these years, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Statement-I giving

the details is given below.

(b) State-wise details of expenditure from the fund is not available, since the accounts are maintained region-wise with each region covering a few States. Statement-II giving region-wise details is given below.

STATEMENT-I

Statement showing state-wise cess collected for Bidi workers Welfare Fund for the years 1984-85, 1985-86, and 1986-87

(Rs. lakhs)

States/U T	1984-85	1985-86	1986-87	(Provisional figures)
1	2	3	4	
Uttar Pradesh	13	23	25	
Maharashtra	32	32	34	
Madhya Pradesh	78	80	81	
A & N Island/Sikkim West Bengal	33	30	35	
Orissa	3	4	4	
Delhi/Haryana	—	—	—	
Rajasthan	4	5	4	
Chandigarh	—	—	—	
Himachal Pradesh	—	—	—	
Jammu & Kashmir	—	—	—	
Punjab	—	—	—	
Pondicherry, Tamil Nadu	42	52	54	
Arunachal Pradesh, Assam Manipur, Meghalaya Mizoram, Nagaland Tripura	Neg.	Neg.	Neg.	
Dadra & Nagar Haveli Territory of Daman & Diu	Neg.	1	1	
Gujarat/Andhra Pradesh	58	62	60	

1	2	3	4
Karnataka	52	56	58
Bihar	17	21	20
Kerala/Lakshdweep Island	13	14	14
Goa	—	—	—
Total :	345	380	390

STATEMENT-II

Schemewise Expenditure out of Beedi Workers Welfare Fund for the year 1984-85, 1985-86 and 1986-87.

Regions/ States	Adminis- tration	Health	Education	Recreation	Housing	Water Supply	Total	Remarks
1	2	3	4	5	6	7	8	9
1984-85								
Allahabad (UP, J&K, PB, Chand & Delhi)	2 58	8.86	4 00	0 04	0 60	—	—	16 08
Bangalore (Karnataka & Kerala)	4 78	31 68	6 89	—	4 29	—	—	47 64
Bhubaneswar (Orissa)				Not available				
Bhilwara (Raj Guj., Har.)	1 97	12 75	3 00	0 02	—	—	—	17 74
Calcutta (WB, Assam etc)	—	—	—	—	—	—	—	This unit was formed only during 1986-87
Hyderabad (AP and TN)				Break-up not available			27 00	
Jabalpur (MP)	3 41	13 33	10 96	0 05	0 25	—	—	28 00
Karma (Bihar)				Break-up not available				
Nagpur (Maha., Goa)	5 49	5 44	9 00	—	—	—	—	19 93
1985-86								
Allanabad (UP, J&K, PB, Chand & Delhi)	4 51	11 98	4 41	0 11	0 49	—	—	21 50

1	2	3	4	5	6	7	8	9
Bangalore (Karnataka & Kerala)	4.78	38.29	9.18	—	0.32	—	—	52.57
Bhubaneswar (Orissa)	4.55	26.17	6.52	0.18	0.28	—	—	37.70
Bhilwara (Raj) Guj., Har.)	1.76	12.94	4.80	0.04	—	—	—	19.54
Calcutta (WB, Assam etc)	—	—	—	—	—	—	—	This unit was formed only during 1986-87.
Hyderabad (AP & TN)	3.32	19.11	9.99	—	0.07	—	—	32.49
Jabalpur (MP)	3.63	19.27	8.92	0.09	0.23	—	—	32.14
Karma (Bihar)	1.49	11.97	4.00	0.30	—	—	—	17.76
Nagpur (Maha., Goa)	5.10	13.09	16.91	—	0.24	—	—	35.34
1986-87								
Allahabad (UP, J&K, PB, Chand & Delhi)	4.80	13.27	7.00	0.16	0.69	—	—	25.92
Bangalore (Karnataka & Kerala)	6.19	41.55	14.63	—	1.92	—	—	64.29

Bhubaneswar (Orissa)	3.58	21.46	2.79	0.04	0.20	—	28.01
Bhilwara (Raj, Guj, Har)	3.10	18.40	8.25	0.21	4.50	—	34.46
Calcutta (WB, Assam etc)	6.29	13.31	10.11	—	0.25	—	29.96
Hyderabad (AP & TN)	3.29	24.23	8.48	—	—	—	36.00
Jabalpur (MP)	4.40	19.42	11.81	0.01	0.15	—	35.79
Karma (Bihar)				Break up not available			
Nagpur (Maha., Goa)	7.00	20.07	15.50	—	0.05	—	42.62